

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5792-5794/2023

DINA NATH ALIAS DEEN DAYAL

Appellant(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

IA No. 70600/2024 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 15-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Mohit D. Ram, AOR

Ms. Shailja, Adv.

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Ms. Neha Agarwal, Adv.

Mr. Siddhant Sahay, Adv.

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Letter for withdrawal of Application for Discharge of Advocate is allowed.

Ld. Advocate-on-record, Mr. Sanjeev Malhotra submits that he has filed vakalatnama for the appellant after taking 'No Objection Certificate' from the erstwhile counsel. Submission is taken on record.

Ld. counsel for respondent Nos.1, 4, 5 and 7 to 10 seeks time to file counter affidavit. Be filed within four weeks, as last opportunity.

List again on 2.9.2024.

SUJATA SINGH
Registrar

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